

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.09.2019 (WEDNESDAY)**  
**COURT III**  
**10:45 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2

**For Hearing (Part Heard)**

2.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors. <b>With</b>	Manisha Choudhary	Jatin Mongia R1 to 4.
3.	Comp. App. (AT) No. 243 of 2019	Axcestrack Software Solutions Pvt Ltd. Vs. Harman Singh Arora & Ors.	Naveen Dahiya	Jatin Mongia (R1- R4) Rahul Yadav (R-5)

**For Hearing**

4.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2
5.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
6.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A.Pande	Saurabh Kalia- R1&7
7.	Comp. App. (AT) No.138 of 2019	Vijan Hotels Pvt Ltd & Ors. Vs. Anand Kumar Vijan	Kartik Seth	

**12:00 Noon**

**For Hearing (Part Heard)**

<b>8.</b>	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi  <b>With</b>	N.Chinnachamy	Kunal Chatterji
<b>9.</b>	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS

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**By Order**  
  
-sd/-  
**Registrar**